

(d) if so, the reaction of Government thereon ?

(in lakh tonnes)

Urea	36.86
Di-Ammonium Phosphate	16.20
Muriate of Potash	14.25
Ammonium Sulphate	0.51
Calcium Ammonium Nitrate	0.42
Sulphate of Patash	0.32
Total	68.56

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L BHAGAT) :

(a) The report on the seminar on 'Rural Centre and Settlements Planning' organised by the Economic and Social Commission for Asia and Pacific, for which host facilities were provided by the Government of India, is to be finalised by the ESCAP. The report has not been received from ESCAP.

(b) Bhutan, Iran, Nepal, Pakistan and Sri Lanka participated in the seminar. Officers of the Government of India and some of the State Governments, among others, also participated in the seminar.

(c) In the absence of the report on the proceedings of the seminar, it is not possible to say whether or not it was emphasised that so far greater attention has been paid to urban housing at the cost of rural areas.

(d) Does not arise.

Import of Fertilizers

3099. SHRI SATYAGOPAL MISRA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) what are the different quantities of fertilizers that Government imported during 1984-85;

(b) the details thereof and amount involved thereon ;

(c) whether Government have taken steps to import fertilizers during the 1985-86; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b) The quantities of fertilizers imported in 1984-85 are given below:

The value of the Imports which include cost and Ocean freight, is Rs. 1435 crores approximately.

(c) and (d) Yes, Sir. It would not be in the public interest to disclose details of import of fertilizers planned for 1985-86.

Industrial Relations Machinery

3100. SHRI V. SOBHANADREESWARA RAO : Will the Minister of LABOUR be pleased to state :

(a) whether he is aware that the Industrial Relations Machinery both the centre and in State has not been able to check strikes, work stoppages etc., despite their best reconciliatory measures;

(b) the number of strikes etc., averted or solved as a result of intervention of Industrial Relations Machinery;

(c) the details of strikes etc., which are continuing for more than a month now; and

(d) the number of mandays lost during the last year ending on 31 March, 1985 and financial loss suffered by Government during the period?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) There has been a steady decline in the number of industrial disputes (strikes and lockouts) from 2,431 in 1983 to 2,061 in 1984. The Industrial Relations Machinery both at the Centre

and in the States continues to make efforts to reduce work stoppages through 'preventive mediation, conciliation, adjudication and arbitration. During 1984, out of 9,184 disputes referred to the Central Industrial Relations Machinery, 7,183 disputes were resolved, 4,011 cases in pre-conciliation proceedings and the remaining through conciliation and reference for adjudication.

(b) During 1985 (January-July), out of 280 strikes reported to the Labour Relations Monitoring Unit in the Ministry of Labour, 216 strikes were resolved following the intervention of the Industrial Relations Machinery.

(c) According to information received in the Labour Relations Monitoring Unit, as on 1.8.1985, 49 strikes in establishments employing more than 100 workers were continuing for more than a month.

(d) According to information received in the Labour Bureau, number of mandays lost during the year ending 31st March, 1985 is 46.65 million. Information on financial loss suffered by Government due to loss of mandays is not maintained.

Import of Fertilizers

3101. SHRI K. PRADHANI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the total tonnage of fertilizers imported during the last three years, (year-wise) ;

(b) whether it is a fact that the price of imported fertilizers has been cheaper than the average retention price of indigenous fertilizers.

(c) whether the average retention price of some of the recently commissioned plants is abnormally high; and

(d) if so, whether Government propose to increase the import of fertilizers in view of the above reasons ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The quantity of fertilizers imported during the last three years is given below :

Years	Total Nutrients (lakh tonnes)
1982-83	11.32
1983-84	13.55
1984-85	36.24

(b) The delivered cost of indigenous fertilizers was lower than that the imported fertilizers including their cost of unloading, bagging, transportation and handling, till 1981-82. However, since 1982-83, the delivered cost of indigenous fertilizers has been higher than the imported fertilizers, due to increase in input costs as well as capital cost of the newly commissioned indigenous fertilizer plants.

(c) The average retention price of some of the recently commissioned plants is higher than that of earlier plants mainly because of higher capital costs.

(d) The quantities of fertilizers to be imported in a year shall continue to be governed by the projected demand of fertilizers in the country and trends of its indigenous production.

Ratio of levy and free sale Sugar

3102. SHRI BALASAHEB VIKHE PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether at present the ratio fixed between levy and free sale sugar is 60:40;

(b) whether over the years this Ratio has not been adhered to strictly;

(c) if so, the variations during the last three years, year-wise; and

(d) the impact of these variations on the stock position of sugar ?